

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001

No. HHC/Admn. 16(34)74-IV-

Dated Shimla the 14th December, 2022.

NOTIFICATION

In exercise of the powers vested in it under Section 16(2) of the Advocates Act, 1961, the High Court of Himachal Pradesh has been pleased to designate the following Advocates as **Senior Advocates** with immediate effect:

1. Sh. Ajay Kochhar
2. Sh. Bhuvnesh Sharma
3. Sh. Deepak Bhasin
4. Sh. Deepak Kaushal
5. Ms. Devyani Kuthiala (Sharma)
6. Sh. Ishwari Nand Mehta
7. Sh. Jiya Lal Bhardwaj
8. Sh. Lovneesh Kanwar
9. Sh. Neel Kamal Sood
10. Sh. Pratap Singh
11. Ms. Ritta Goswami
12. Sh. Romesh Verma
13. Sh. Vishal Mohan

BY ORDER
REGISTRAR GENERAL


Endst. No. HHC/Admn. 16(34)74-IV-

Copy forwarded for information to:

34630-43

Dated: 14.12.2022.

1. The Secretary General, Hon'ble Supreme Court of India, New Delhi.
2. The Principal Private Secretary to the Hon'ble Chief Justice, High Court of Himachal Pradesh, Shimla-171001.
3. The Secretary, Bar Council of India, New Delhi.
4. The Secretary, Bar Council of Himachal Pradesh, Shimla.
5. The President, High Court Bar Association, Shimla, H.P.
6. All the Registrar Generals, High Courts of India.
7. Sh. Ajay Kochhar, Sh. Bhuvnesh Sharma, Sh. Deepak Bhasin, Sh. Deepak Kaushal, Ms. Devyani Kuthiala (Sharma), Sh. Ishwari Nand Mehta, Sh. Jiya Lal Bhardwaj, Sh. Lovneesh Kanwar, Sh. Neel Kamal Sood, Sh. Pratap Singh, Ms. Ritta Goswami, Sh. Romesh Verma, Sh. Vishal Mohan.
8. All the Additional Registrars of this Registry.
9. All the Secretaries to the Hon'ble Judges of this High Court.
10. The Deputy Registrars/Assistant Registrars/Court Masters/Section Officers/Private Secretaries/Chief Librarian/Public Relation Officer of this Registry.
11. The Secretary/ Private Secretary/ P.As. to the Registrar General/ Registrar(Vigilance)/Registrar(Rules)/Secretary(HPHCLSC)/ Registrar (Judicial)/ Registrar (Administration)/District and Sessions Judge(Leave/Training Reserve)/ Registrar (Accounts)/ Registrar(Estt.)/ Central Project Coordinator, High Court of Himachal Pradesh.
12. The Section Officer(Computer branch) of this Registry for conversion of the same into digital form on Gazette Website.
13. The NIC Coordinator, High Court of Himachal Pradesh for uploading the notification on the High Court website.
14. Guard File.


Registrar General
14/12/2022